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**Title: Constitution (Amendment) Bill, 2022 (Amendment of Seventh Schedule, etc.)**

**DR. HEENA VIJAYKUMAR GAVIT (NANDURBAR):** I beg to move for leave to

introduce a Bill further to amend the Constitution of India.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

**DR. HEENA VIJAYKUMAR GAVIT:** Sir, I introduce the Bill.

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